entered into, with the Life Insurance Corporation of India or for purchase of annuities from that corporation.

- (b) and (c) Information is being collected and would be laid on the Table of the House.
- (d) The guidelines for refunds from SDS are renewed periodically and changes made accordingly keeping in view the objectives of the Schemes.

## Investment of PSUs in share capital market

- 4056. SHRI MURLI DEORA: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:
- (e) the number of PSUs under various Ministries and total investment towards share capital and loan capital made therein;
- (f) the number of PSUs out of the above which have earned profit and paid dividend to Government 2000-2001 and 2001 -2002;
  - (a) the percentage of dividend to the investment;
- (g) the number of PSUs which have eroded their entire paid-up capital and if so, the reasons for the same; and
- (h) the quantum of public money involved in and what plans Government have with regard to these companies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL): (a) to (e) The information is being collected and will be laid on the table of the House.

## **NPAs of Banks**

- 4057. SHRI NANA DESHMUKH: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that Net Non-Performing Assets (NPAs) for all scheduled commercial Banks have declined;
  - (b) whether it is also a fact that gross NPAs of these Banks have increased;
  - (c) if so, what are the comparative figures for the last three years; and
- (d) what steps are being taken by Government to check the mence of growing NPAs?